

आयकर अपीलीय अधिकरण न्यायपीठ, कोलकाता ।
IN THE INCOME TAX APPELLATE TRIBUNAL
"A" BENCH, KOLKATA

BEFORE SHRI RAJPAL YADAV, HON'BLE VICE PRESIDENT
&
SHRI GIRISH AGRAWAL, HON'BLE ACCOUNTANT MEMBER

I.T.A. No. 1845/Kol/2019
Assessment Year: 2015-16

Sunita Jain 1E, Block II, Shriram Nagar VIP Road, Mondal Ganthi Pin-700052 PAN : AABCD3346C	Vs	I.T.O., Ward-49(2), Kolkata
अपीलार्थी/ (Appellant)		प्रत्यर्थी/ (Respondent)
Assessee by :	None	
Revenue by :	Shri Biswanath Das, Sr. D/R	

सुनवाई की तारीख/Date of Hearing : 03/08/2022
घोषणा की तारीख /Date of Pronouncement: 18/08/2022

आदेश/ORDER

PER SHRI RAJPAL YADAV, VICE PRESIDENT :

The present appeal is directed at the instance of the assessee against the order of the Learned Commissioner of Income Tax (Appeals) -15, Kolkata, (hereinafter the "Id. CIT(A)") dt. 31/07/2019, passed u/s 250 of the Income Tax Act, 1961 ("the Act"), for Assessment Year 2015-16.

2. In this case, the assessee has filed an application seeking withdrawal of this appeal on the ground that the appeal has been settled under the *Direct Tax Vivad Se Vishwas Act, 2020*. The assessee has duly filed the copy of the certificate in Form 5 for full and final settlement of tax arrear under Section 5(2) r.w.s. 6 of the *Direct Tax Vivad Se Vishwas Act, 2020*.

3. Keeping in view these facts and circumstances of the case, especially the fact that the assessee has duly complied with the necessary requirements under *Vivad Se Vishwas Scheme, 2020*, permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Court on 18th August, 2022 at Kolkata.

Sd/-
(GIRISH AGRAWAL)
ACCOUNTANT MEMBER

Kolkata, Dated 18/08/2022

Sd/-

Sd/-
(RAJPAL YADAV)
VICE-PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. संबंधित आयकर आयुक्त / Concerned Pr. CIT
4. आयकर आयुक्त (अपील) / The CIT(A)-
5. विभागीय प्रतिनिधि, अधिकरण अपीलीय आयकर , कोलकाता/DR,ITAT, Kolkata,
6. गार्ड फाईल /Guard file.

आदेशानुसार/ BY ORDER,
TRUE COPY

Assistant Registrar
आयकर अपीलीय अधिकरण
ITAT, Kolkata